

From,

Principal Chief Conservator of Forests (HoFF),  
Haryana, Panchkula.

To,

The Registrar,  
National Green Tribunal,  
New Delhi.

No. :

PS/PCF/16

Dated :

13-04-2023

Subject :

Status Report of Forest Department, Haryana in Compliance of Order dated 12.12.2022 passed by Hon'ble NGT, in the matter of Akhtar V/S State of Haryana in O.A No 499 of 2022

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In view of the above cited subject, please find enclosed the Status Report of Forest Department, Haryana in Compliance of Order dated 12.12.2022 passed by Hon'ble NGT, in the matter of Akhtar V/S State of Haryana in O.A No 499 of 2022 for further consideration please.

The next date of hearing in this case is 02-03-2023.

Enclosed/ As above



Respondent No. 2  
Principal Chief Conservator of Forests (HoFF),  
Haryana, Panchkula

**Status Report of Forest Department, Haryana in Compliance of Order dated 12.12.2022 passed by Hon'ble National Green Tribunal, in the matter of Akhtar V/S State of Haryana in O.A No 499 of 2022**

The O.A number 499 of 2022 was filed in this Hon'ble NGT by Mr. Akhtar resident of Village Raisika, Police Station Roj-Ka-Meo, tehsil and District Nuh, Mewat, Haryana alleging that M/s Dua Trading Company has established RMC Mixture Plant without CLU on private land adjoining Sales Tax, Excise and DIC Offices in the Roj-Ka-Meo Industrial area on Nuh-Sohna road that government has carved out green belt and park on land adjoining said offices on which plantation has been raised. It was alleged that Mr. Liyakat Ali son of Mr. Ahmed Ali resident of Village Cover sika, Police Station Roj-Ka-Meo, District nuh is managing the above said RMC Mixture Plant and that they have carved out a passage through government green belt by illegally removing green trees and by laying bricks on the passage and that they are in the process of concretizing the above said passage. The RMC Mixture Plant is being run day and night which is causing air and noise pollution. The air pollution is damaging crops standing in the adjoining agricultural land.

Considering the averments raised by the petitioner the Hon'ble NGT has passed Orders dated 12-12-2022 in O.A. No. 499 of 2022 as under :-

*"In view of the averments in the application and observations in the report of the Joint Committee, we consider it appropriate to have response of (1) State of Haryana through Chief Secretary, Government of Haryana, (2) the Principal Chief Conservator of Forests (HoFF), Government of Haryana, (3) HSPCB, (4) the Deputy Commissioner, Mewat at Nuh, and (5) the Project Proponent- M/s Dua Trading Company, who stand impleaded as respondents No. 1 to 5. The Registry is directed to prepare and attach memo of parties to the application. Respondent no. 3 has already appeared before this Tribunal through counsel.*



*Notices be issued to respondents No. 1, 2, 4 and 5 requiring them to file their reply/response within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF. Notice be served on the Project Proponent- M/s Dua Trading Company through the Deputy Commissioner, Mewat at Nuh and for this purpose notice issued to the Project Proponent be sent to the Deputy Commissioner, Mewat at Nuh by E-mail for getting service of the same effected on it and sending his report in this regard. In view of the facts and circumstance of the case, we also consider personal appearance of the Divisional Forest Officer and Deputy Commissioner, Mewat at Nuh before this Tribunal physically or through VC on the next date of hearing to be essential for producing the relevant record and assisting this Tribunal in just and proper adjudication of the questions involved in the case and they are accordingly directed to remain present before this Tribunal physically or through VC on that date. A copy of this order be sent to the Divisional Forest Officer and Deputy Commissioner, Mewat at Nuh by email for requisite compliance"*

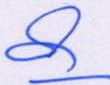
In the compliance of the orders of the Hon'ble National Green Tribunal, it is submitted that the area adjoining to the Delhi-Alwar road is declared as protected forests by Notification No. S.O.71/C.A. 16/27/S29/85 dated 5<sup>th</sup> July, 1985, of Government of Haryana (Copy enclosed as Annexure 1). The Public Works Department, Haryana has widened this road to four lane road after obtaining the prior approval of Government of India, Ministry of Environment and Forests as per Memo file No. 9-HRC420/2008-CHA dated 22.06.2010 (Copy enclosed as Annexure 2). Now after widening of the road nearly five meters width area is available on left hand side R.O.W of the Delhi-Alwar Road from kilometer 28.5 to 29. In compliance of Hon'ble NGT order dated 29.08.2022 and order dated 12.12.2022, the Forest Department, Nuh has fenced the area and also planted plants in the area, and closed the

*kacha* path which was being used unauthorizedly with the digging of trench  
(Photographs of the site are enclosed as Annexure 3).

The report is submitted to Hon'ble Green Tribunal for record and further  
consideration please.

Place : Panchkula

Date :



Respondent No. 2  
Principal Chief Conservator of Forests (HoFF),  
Haryana, Panchkula

HARYANA GOVERNMENT

[Published in the Haryana Government Gazette, Legislative Supplement dated the 8th December 1981]

## PART III

## HARYANA GOVERNMENT

## FOREST DEPARTMENT

## Notification

The 2nd December, 1981

No. S.O. 251/C.A.16/27/S.29/81.—In exercise of the powers conferred by section 29 of the Indian Forest Act, 1927, and all other powers enabling him in this behalf and in supersession of Haryana Government, notification No. S.O. 163/C.A. 16/27/S. 29/72, dated the 6th October, 1972, the Governor of Haryana hereby declares the strips of Government forests land or waste lands whether under tree growth or not on either side of the metalled surface of the roads, under the control of Public Works Department (Buildings and Roads), as well as on either side of the flowing water courses of all canals branches distributaries, major, minors, drains and channels, etc., under the control of Irrigation Department, the land along the Railway track and station yards under the control of Northern Railways, escape abandoned canals, bynds and other lands and transferred to the Forest Department for management, mentioned in the Schedule below, to be protected forests, and the provisions of Chapter IV of the said Act, to be applicable to them :—

## SCHEDULE

District	Serial No.	Name of Roads
Gurgaon	1	National Highway No. 8
	2	Tauru-Pataudi Road
	3	Patauda-Pataudi Road
	4	Delhi-Alwar Road
	5	Palwal-Sohna-Rewari Road
	6	Gurgaon-Pataudi Road
	7	Gurgaon-Farukhnagar Road
	8	Gurgaon-Daultabad Road
	9	Gurgaon-Samashpur Road
	10	Wazirpur-Farukhnagar-Jhajjar Road
	11	Gurgaon Railway Station App. Road
	12	Harsru App. Road
	13	Gurgaon District Court Compound Road
	14	Gurgaon Bye-pass Road
	15	Sohnapur Bye-pass
	16	Sohna Bye-pass Road
	17	Punhana-Jurhera Road
	18	Bauli Approach Road
	19	Bhadra-Chagas Road
	20	Aterna-Shemsabad Road
	21	Haibatka Approach Road

District	Serial No.	Name of Roads
Gurgaon— contd.	22	Nagina School Approach Road
	23	Jalalpur Approach Road
	24	Mehrauli Approach Road
	25	Gandoori Approach Road
	26	Ranika Approach Road
	27	Rojka Approach Road
	28	Nuh Bye-pass
	29	Ferozpur Jhirka Bye-pass
	30	Recd Bye-pass
	31	Mehrauli-Gurgaon Road
	32	Nuh-Tauru Road
	33	Guhana-Shikrawa Road
	34	Nagina High School Approach Road
	35	Bazidpur Approach Road
	36	Ferozpur Jhirka-Tijara Road
	37	Ferozpur Jhirka-Binwan Road
	38	Makhrula Approach Road
	39	Tauru-Saral Road
	40	Pachgaon Approach Road
	41	Salwala Approach Road
	42	Tikall Approach Road
	43	Ferozpur Namloo Approach Road
	44	Bus Stand Nuh Bye-pass
	45	Kot-Nuh Road to Ujina Road
	46	Harmathla Approach Road
	47	Pataudi-Mumtazpur Road
	48	Sohna-Dhani-Mohmadpur Road
	49	Samka Approach Road
	50	Salaheri Approach Road
	51	Manesar-Kassan Road
	52	Palwal-Sohna-Rewari to Sikarpur Road
	53	Muzabad-Jackpur Road
	54	Bherampur-Begampur Kotla Road
	55	Kalwari Approach Road
	56	Patherari Approach Road
	57	Dhani-Bhalki Approach Road
	58	Ralsina Temple Road
	59	Nagina-Punhana-Hodel Road
	60	Alwar-Gurgaon Road
	61	Sohana to Abheypur Road
	62	Sikrawa to Pingwan Road
	63	Manokola to Ateli Road
	64	P.S.R. Road to Bhojpur
	65	Ferozpur-Dehar Road
	66	Approach Road from D.A. Road to Ferozpur Namak
	67	Punhana to Kot Road
	68	Punhana to Sikrawa Road
	69	D.A. Road to Dadhuli Road
	70	Kalgaon to Sohalpura Road

District	Serial No.	Name of Roads
Gurgaon— <i>contd</i>	71	Punhana to Dundal with link to village Bandauli via Tikri, Inchwari and Nikhera
	72	D.A. Road to Righar via Billakpur & Akhana
	73	D.A. Road to Righar via Bilakpur to Dohar Road
	74	Ferozepur Jhirka to Sulala
	75	Nagina to Nautonki with to Fatehpur Khuri
	76	H.P.N. Road to village Hingnonpur with Link to Papra
	77	Gulata to Sarauli Road
	78	N.P. Road to Rajaulka Road
	79	D.A. Road 63/7 to Punhana Road to village Bador
	80	Jogipur-Hathin Road to village Ghigraka
	81	H.P.N. to Bichhor
	82	Loana to Bikti with link to Tiwara-Naida-Jabhak-Punhana-Hajipur
	83	Ranika to Kultaipur with to Jargali Road
	84	D.A. Road to Jatka Road
	85	Gurgaon to Alika P.S.R. Road to village Tehriki
	86	D.A. Road to village Pathkhori
	87	Aherawan to Nang's Panchhanki Road
	88	Nuh-Palwal Road to Bajerka Road
	89	Nuh-Palwal Road to Tain Road
	90	N.P. Road to village Galipur Road
	91	Nuh-Palwal Road to Jaharkher
	92	Nuh-Palwal Road to Mandori
	93	Nuh-Tauru Road to Shahpur Nangli Road
	94	Nuh-Tauru Road to Palla Road
	95	Nuh-Tauru Road to Rahna Road
	96	Gurgaon-Alwar Road to Patri
	97	Gurgaon-Alwar Road to Nelhar
	98	Gurgaon-Alwar Road to Birshika
	99	Gurgaon-Alwar Road to Mohd. Pur Kotla Road
	100	Gurgaon-Alwar Road to Shadipur Approach Road
	101	Nuh Mohd. Pur Road to Gondwash
	102	Bhadas-Chagas Road to Multhan
	103	Punhana-Jorhera Road to Punhra
	104	Hodal-Nagina Road to Mundheta
	105	Hodal-Nagina Road to Dhadholi
	106	Hodal-Nagina Road to Paima Khara
	107	Bhadas-Sikrawa Road to Badarpur
	108	Bhadas-Sikrawa Road to Bajidpur to Niryal
	109	Bhadas-Sikrawa Road to Sultanpur
	110	Bhadas-Sikrawa Road to Bukharka
	111	Gurgaon-Alwar Road to Shadipur
	112	Pingaoon-Sikrawa Road to Satakpuri
	113	Pingaoon-Sikrawa Road to Mohd. Pur
	114	Punhana-Sikrawa Road to Raipuri
	115	Punhana-Sikrawa Road to Rohira
	116	Punhana-Bodikothi Road to Baded
	117	Gurgaon-Alwar Road to Ahmad Bash

District	Serial No.	Name of Roads
Gurgaon— contd	118	Gurgaon-Alwar Road to Pol
	119	Gurgaon-Alwar Road to Bhond
	120	Gurgaon-Alwar Road to Sikhrawat
	121	Gurgaon-Alwar Road to Patan Udaipuri
	122	Gurgaon-Alwar Road to Badapur
	123	Gurgaon-Alwar Road to Shalamba
	124	Dhuncela-Beraka Road
	125	Sohna-Baluda Road
	126	Dola Approach Road
	127	Ishaki Approach Road
	128	Tolani Approach Road
	129	Hilalpur Approach Road
	130	Manuwas Kaliya Ka Approach Road
	131	Kherkheri Approach Road
	132	Chila Approach Road
	133	Masit Approach Road
	134	Dhulawat Approach Road
135	Ghushpetli Approach Road	
136	Ruthiwas Approach Road	
137	Bhogipur Approach Road	
138	Gudha Approach Road	
139	Sheikhpur Approach Road	
140	Langara Approach Road	
141	Dalwass Approach Road	
142	Beri-Sundhchahilaka Road	
143	M.E.S. Road	
144	Badaka Approach Road	
145	Riwasan-Mahawan Road	
146	Riwasan-Rupaheri Road	
147	Khera Khalilpur Approach Road	
148	Indri-Rauka Road	
149	Udaka-Approach Road	
150	Atta Boratta Road	
151	Khanpur Approach Road	
152	Riwasan-Mahalawass Road	
153	Kherali Approach Road	
154	Daboda Approach Road	
155	Khaitawas Road	
156	Garhi-Natheka Approach Road	
157	Duma Approach Road	
158	Khurampur Approach Road	
159	Mushedpur Approach Road	
160	Alamdi Approach Road	
161	Wirera Siwari Approach Road	
162	Shekhpur Majri Road	
163	Jhanjhraula Khera Approach Road	
164	Dhorka Approach Road	
165		
166	Hayatpur Approach Road	
167	Bhora Kalan-Bhora Khurd Road	

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District	Serial No.	Name of Roads
Gurgaon— <i>contd.</i>	168	Chainpura-Ghosgarh Approach Road
	169	Taj Nagar Approach Road
	170	Janola Approach Road
	171	Rampur-Jatola Approach Road
	172	Hera-Heri Approach Road
	173	Milkpur Approach Road
	174	Jori Kurd Road
	175	Khor Tola-Rohrarid Road
	176	Sampla Approach Road
	177	Ghasola Approach Road
	178	Gazilpur Approach Road
	179	Tikri Approach Road
	180	Lal Sarak
	181	Naraungpur Approach Road
	182	Shikolpur Approach Road
	183	Hassanpur Approach Road
	184	Kadarpur Approach Road
	185	Sahjawas Approach Road
	186	Kanhai Approach Road
	187	Sarai Allawardi-Bajhera Road
	188	Karterpuri Approach Road
	189	Chakarpur Approach Road
	190	Nathupur Approach Road
	191	Ghata Approach Road
	192	Gurgaon Village to Railway Station Approach Road
	193	Alahpur Dudhola Road
	194	Dunisa Link Road
195	Kassan Approach Road	
196	Mewka Approach Road	
197	Gadpuri Link Road	
198	Tatarpur Asavati Road	
199	Dhatu Kisharapur Road	
200	Atarchata Approach Road	
201	Dhobgarh Approach Road	
202	Dhadota Approach Road	
203	Amarpur Thouthari Road	
204	Amarpur-Rampur Khor Road	
205	Jolaka Approach Road	
206	Baroli Tikri Road	
207	Baroli Rahinpur Road	
208	Sultanpur Approach Road	
209	Tumsara Approach Road	
210	Absampur Nagli Road	
211	Khataila Approach Road	
212	G.A. Road to Chandeni Approach Road	
213	G.A. Road to Guhana Shikrawa Road Huhuka	
214	G.A. Road to Khan Mohd. Pur.	
215	G.A. Road to Umera	
216	G.A. Road to Danibas	
217	Uttawar Shikrawa Road to Joltana Approach Road	

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District	Serial No.	Name of the Roads
Gurgaon— contd	218	Punhana Shikrawa to Jalika Road
	219	Punhana Shikrawa to Rasulpur Road
	220	Hodel Nagina Road to Tej Approach Road
	221	Bori-Kothi Road to Badli Approach Road
	222	Bori-Kothi Road to Gangwani
	223	Alipur Hebtaka Road to Jhimrawat Approach Road
	224	G.A. Road to Akera Approach Road
	225	G.A. Road to Shekhpur
	226	Dadawas Approach Road
	227	Inchhapuri Approach Road
	228	Uncha Majra Approach Road
	229	Pahari Approach Road
	230	Shangrula Approach Road
	231	Rampura Approach Road
	232	Narhira Approach Road
	233	Nanu-Kalan Approach Road
	234	Sidhirawali Approach Road
	235	Noorgarh Approach Road
	236	Gurgaon Faridabad Road
	237	Ferozpur-Dchar Approach Road
	238	P.S.R. Road to Pipaka-Patuka Road
	239	P.S.R. Road to Gogjaka Approach Road
	240	P.S.R. Road to Padheni Approach Road
	241	P.S.R. Road to Panchgaon Road
	242	P.S.R. Road to Joraso Link Road
243	P.S.R. Road to Sewka Approach Road	
244	P.S.R. Road to Sunari Approach Road	
245	P.S.R. Road to Chundhika Approach Road	
246	P.S.R. Road to Rathiwas Approach Road	
247	P.S.R. Road to Sikarpur, Salaka Malaka Road	
248	Pataudi Road to Gusa Approach Road	
249	Pataudi Road to Jhamuwas Approach Road	
250	Pataudi Road to Shekhpur Approach Road	
251	Pataudi Road to Sabras Approach Road	
252	Taoru Road to Gawarka Approach Road	
253	Taoru Road to Chilla Approach Road	
254	Taoru Road to Masit Chilawali Approach Road	
255	Bhogipur Approach Road to Mandarka Approach Road	

## Name of Railways

- 1 Delhi-Bikaner Line
- 2 Garhi Harsaru Farukhnagar Railway Line

## Name of Canals

- 1 Gurgaon Canal
- 2 Nuh Sub-Branch
- 3 Bharawti Minor

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District	Serial No.	Name of Roads
	4	Sohna Minor
	5	Faridpur Minor
	6	Indri Disty
	7	Pundri Disty
	8	Uttawar Disty
	9	Manokola Disty
	10	Malai Disty
	11	Ujina Disty
	12	Harchandpur Disty
	13	Uleta Minor
	14	Peek Minor
	15	Ferozepur Jhirka Disty
	16	Banarsi Disty
	17	Gagwani Minor
		Drains
	1	Nuh Drain
	2	Chandaini Link Drain
	3	Kher Likhanka Link Drain
	4	Barauli Link Drain
	5	Ujina Drain
	6	Kalbi Drain
	7	Kotla Drain
	8	Badli Drain
	9	Mahauli Drain
	10	Ted Drain
	11	Gogjaka Drain
		Name of Bunds
	1	Gawal Pahari Bund
	2	Ghata Bund
	3	Madawas Bund
	4	Fazilpur Bund
	5	Ghairatpur Bas Bund
	6	Naurangpur Manesar Bund
	7	Kassan Bund
	8	Ghamroj Bund
	9	Risina Bund
	10	Sohna Bund
	11	Sohna Minor Bund
	12	Rithoj Bund I & II
	13	Bhalpa Bund
	14	Kherli Wala Bund
	15	Chakrapur Bund
	16	Sadhika Bund
	17	Palipakhagal Bund
	18	Dhauj Bund
	19	Sabris Bund
	20	T.S. Road Embankment Bund

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District	Serial No.	Name of Roads
	21	Tauru Bund
	22	Chandaini Bund
	23	Chandaini Dut Bund
	24	Phatha Bund
	25	Palla Bund
	26	Qutabgarh Bund
	27	Kalitpur Bund
	28	Akaira Bund and Escape
	29	Mau Bund
	30	Kotla Bund
	31	Nagina Bund
	32	Balauj Bund
	33	Bhend Bund
	34	Righar Bund
	35	Ghata Shamasabad Bund
	36	Rawa Bund
	37	Gangocha Bund
	38	Pinangwan Bund
	39	Shashchoka Bund
	40	Shikrawa Bund
	41	Laphuri Out Bund
	42	Punchana Dut Bund
	43	Shamsabad Dut Bund
	44	Damdama Bund
	45	Gurgaon Canal No. I Bund
	46	Gurgaon Canal No. II Bund
	47	Damdama Canal Bund
	48	Pachgaon Bund
	49	Mokalwas Bund
	50	Chkarpur Bund
	51	Wazirabad Bund
	52	Manesa Bund
	53	Kameda Bund
	54	Dingocha Bund
	55	Bassi Meo Bund
	56	Jhir Bund No. I
	57	Nangal Mubarkpur Bund
	58	Jhir Bund No. I
	59	Jhir Bund No. II
	60	Jhir Bund No. III
	61	Dhulawat Bund No. II
	62	Quadarpur Bund No. I
	63	Quadarpur Bund No. II
	64	Tagaon Bund
	65	Bhandwari Bund
	66	Kharkhari Bund
	67	Sikanderpur-Narhupur Bund
	68	Reoli Bund
	69	Bubalheri Bund
	70	Shahjadpur Bund
	71	Akhnaka Bund
	72	Bassi Khanzadu Bund
	73	Kharali Bund
	74	Mutlaka Bund
	75	Chilla Bund
	76	Dadu Bund

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District	Serial No.	Name of Roads
	77	Sarai Bund
	78	Bisar Akbarpur Bund
	79	Kherkheri Bund No. I
	80	Kherkheri Bund No. II
	81	Ghansheri Protection Bund
	82	Barka Bund
	83	Heqdarpur Ring Bund
	84	Barka Protection Bund
	85	Kherli Bund
	86	Rajipur Bund
	87	Dastpur Bund
	88	Bhalra Bund
	89	Makraula Ring Bund
	90	Jatauli Ring Bund
	91	Khalilpur Ring Bund
	92	Khatiyawas Ring Bund
	93	Maheniyawas Ring Bund
	94	Dadawas Ring Bund
	95	Shidhrawali Bund
	96	Dhulika Bund
	97	Dhulawat No. I Bund
	98	Reharl Bund
	99	Panchgaon Bund
	100	Buraka Bund
	101	Kota Bund
	102	Shilkhoh Bund
	103	Gogjaka Bund
	104	Rangala Bund No. I
	105	Rangala Bund No. II
	106	Kharak Jalalpur Bund

L. D. KATARIA,  
Secretary to Government, Haryana,  
Forest Department.

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भारत सरकार  
पर्यावरण एवं वन मंत्रालय  
उत्तर क्षेत्रीय कार्यालय

बेज़ नम्बर 24-25  
दक्षिण मार्ग  
सेक्टर 31 ए  
चण्डीगढ़ 160 030  
दिनांक 22.06.2010

फाईल नम्बर:9-HRC420/2008-CHA  
सेवा में,

✓ वित्तायुक्त एवं प्रधान सचिव (वन),  
हरियाणा सरकार, वन विभाग,  
लघु सचिवालय, सेक्टर -17 चण्डीगढ़ ।

विषय:- Diversion of 31.20 hectare of forest land in favour of Executive Engineer, Provincial Division, PWD B&R Br. Nuh, for widening of Gurgaon-Alwar road from Km. 18.13 to 95.39, under Forest Division & Distt. Mewat (Nuh), Haryana.

महोदय,

मुझे निर्देश हुआ है कि आपका ध्यान उपर्युक्त विषय से सम्बन्धित आपके पत्र संख्या 4169-V-4-2008/17212 दिनांक 22.07.2008 और नोडल आफिसर एवं वन संरक्षक (FC) के पत्र संख्या प्रशा-डी- तीन-3414/1647 दिनांक 08.06.2010 की ओर दिलाऊँ जिसमें वन (संरक्षण) अधिनियम, 1980 की धारा- 2 के अधीन केन्द्रीय सरकार की अनुमति मांगी गई है ।

राज्य सरकार के प्रस्ताव का ध्यानपूर्वक अध्ययन करने के पश्चात् उपर्युक्त उद्देश्य हेतु 31.20 हैक्टियर वन भूमि के उपयोग के लिए सक्षम प्राधिकारी की स्वीकृति नेमलिखित शर्तें पूरी करने पर प्रदान की जाती है:-

1. वन भूमि की विधिक परिस्थिति बदली नहीं जाएगी ।
2. कम से कम वृक्ष/पौधे कटवाये जायेंगे । जिनकी संख्या प्रस्ताव के अनुसार पांच हजार सात सौ सत्तावन वृक्ष और तैंतालीस हजार अडसठ पौधों से अधिक नहीं होगी ।
3. प्रतिपूर्ति पौधारोपण प्रस्ताव के अनुसार **Rigarh Bundh RD 0-Tail L&R and G.A.Road Km. 60-95.05 L&R** में प्रयोक्ता एजेंसी से प्राप्त रुपये 68,64,000/- (अडसठ लाख चौंसठ हजार मात्र) की राशि से 104000 पौधे लगाकर किया जायेगा । प्रतिपूर्ति पौधारोपण इस पत्र के जारी होने की तिथि से एक वर्ष के अन्दर हो जाना चाहिए ।
4. भारत सरकार पत्र संख्या 5-2/2006-FC दिनांक 20.05.2006 के तहत दिये गये अनुदेशों के अनुसार NPV तथा दूसरी निधियां प्रतिपूर्ति पौधारोपण निधि प्रबन्धन तथा योजना प्राधिकार के तदर्थ निकाय के लेखा संख्या CA-1590, कारपोरेशन बैंक (भारत सरकार का उपकरण), ब्लाक-11 भूतल सी.जी.ओ. काम्पलैक्स, फेज-1 लोधी रोड, नई दिल्ली-110 003 या लेखा संख्या 344901010070128 भारतीय युनियन बैंक, सुंदरनगर, नई दिल्ली में जमा कराया जाये और इस कार्यालय को सूचित किया जाये ।
5. प्रस्तावित सड़क के दोनो ओर जहां भी संभव हो, सड़क के निर्माण के एक वर्ष के अन्दर एवैन्चु पौधारोपण प्रयोक्ता एजेंसी के खर्च पर किया जायेगा ।
6. वन भूमि का प्रयोग प्रस्ताव में दर्शाये उद्देश्य के अलावा अन्य किसी उद्देश्य के लिये नहीं किया जायेगा ।
7. यदि कोई अन्य संबंधित अधिनियम/अनुच्छेद/नियम/न्यायालय आदेश/अनुदेश आदि इस प्रस्ताव पर लागू होते हैं तो उनके अधीन जरूरी अनुमति लेना राज्य सरकार की जिम्मेवारी होगी ।

मन्त्रालय इस स्वीकृति को स्थगित/रद्द कर सकता है यदि उपरोक्त शर्तों में से किसी भी शर्त का कार्यान्वयन सन्तोषप्रद नहीं है। राज्य सरकार वन विभाग के माध्यम से इन शर्तों का पालन सुनिश्चित करेगा ।

भवदीय

( ईश्वर सिंह )  
वन संरक्षक (केन्द्रीय)

-2-

प्रतिलिपि:-

1. प्रधान मुख्य वन संरक्षक, हरियाणा सरकार , वन भवन, C-18 सेक्टर-6, पंचकूला, हरियाणा ।
2. अपर वन महानिदेशक (FC), पर्यावरण एवं वन मंत्रालय, पर्यावरण भवन, सी जी ओ काम्पलेक्स लोधी रोड नई दिल्ली ।
3. Divisional Forest Officer, Forest Division & District Mewat (Nuh), Haryana.
4. Executive Engineer, Provincial Division, PWD B&R Br. Nuh, Distt. Mewat, Haryana.
5. गार्ड फाईल ।





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वसुधैव कुटुम्बकम्  
ONE EARTH - ONE FAMILY - ONE FUTURE